

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 293 of 2020

IN THE MATTER OF:

National Spot Exchange Ltd.Appellant

Vs

Namdhari Food International Pvt. Ltd.Respondent
Through its Liquidator & Anr.

Present:

For Appellant: Mr. Arun Kathpalia, Senior Advocate with Mr. Ranjan Kumar Pandey, Mr. Sandeep Bisht and Mr. Anuj Tiwari, Advocates.

For Respondent: Mr. Abhishek Anand, Mr. Viren Sharma and Advocates for R-1.

**Mr. Aniruddha Joshi and Mr. Aaditya Pande,
Advocates for R-2.**

WITH

Company Appeal (AT) (Insolvency) No. 301 of 2020

IN THE MATTER OF:

Deputy Collector & Competent Authority (NSEL)Appellant

Vs

Namdhari Food International Pvt. Ltd.Respondent
& Ors.

Present:

For Appellant: Mr. Rahul Chitnis and Mr. Aaditya Pande, Advocates.

For Respondent: Mr. Abhishek Anand, Mr. Viren Sharma and Advocates for R-1.

Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Mr. Parth Tandon and Ms. Ichchha Kalash, Advocates for Respondent No.2.

Cont'd..../

WITH
Company Appeal (AT) (Insolvency) No. 574 of 2020

IN THE MATTER OF:

National Spot Exchange Ltd.Appellant

Vs

Sisir Kumar Appikatla Interim RPRespondent
Metkore Alloys Industries Ltd. & Ors.

Present:

**For Appellant: Mr. Ranjan Kumar Pandey, Mr. Sandeep Bisht and
Mr. Anuj Tiwari, Advocates.**

For Respondent: Ms. Aparna Athota, Advocate for R-1.

**Mr. Rahul Chitnis and Mr. Aaditya Pande, Advocates
for R-2 & 3.**

WITH
Company Appeal (AT) (Insolvency) No. 575 of 2020

IN THE MATTER OF:

**M/s. Marathe Hospitality, through
its partner Anoop NaikAppellant**

Vs

M/s. Mahesh Sureka, RP ofRespondent
Phadnis Resorts & Spa India Ltd. & Ors.

Present:

**For Appellant: Mr. Abhijeet Sinha, Mr. Sandeep Bisht and Mr. Anuj
Tiwari, Advocates.**

**For Respondent: Mr. Amir Arsiwala, Mr. Saurabh Pandya, Mr. Mahesh
Sureka and Mr. Madhur Mahajan, Advocates for
R-1.**

**Mr. Rahul Chitnis and Mr. Aaditya Pande, Advocates
for R-5 & 6.**

WITH
Company Appeal (AT) (Insolvency) No. 611 of 2020

IN THE MATTER OF:

**Competent Authority and
Deputy Collector (NSEL)**

....Appellant

Vs

**Sisir Kumar Appikatla Interim Resolution
Professional Metkore Alloys Industries Ltd. & Ors.**

....Respondent

Present:

**For Appellant: Mr. Aniruddha Joshi and Mr. Aaditya Pande,
Advocates.**

For Respondent: Ms. Aparna Athota Advocate for R-1.

**Mr. Ranjan Kumar Pandey, Mr. Sandeep Bisht and
Mr. Anuj Tiwari, Advocates for NSEL.**

WITH
Company Appeal (AT) (Insolvency) No. 764 of 2020

IN THE MATTER OF:

**Sub Divisional Officer, Sub Division
Nashik, District Nashik**

....Appellant

Vs

**Mahesh Sureka, Resolution Professional of
Phadnis Resorts & Spa India Ltd. & Ors.**

....Respondent

Present:

**For Appellant: Mr. Rahul Chitnis and Mr. Aaditya Pande,
Advocates.**

**For Respondent: Mr. Amir Arsiwala, Mr. Saurabh Pandya, Mr. Mahesh
Sureka and Mr. Madhur Mahajan, Advocates for
R-1.**

**Mr. Abhijeet Sinha, Mr. Sandeep Bisht and Mr. Anuj
Tiwari, Advocates for R-4 & 5.**

Cont'd..../

ORDER
(Through Virtual Mode)

19.02.2021: These bunch of Appeal(s) clubbed together are ripe for hearing. These Appeal(s) are assigned to Court No.II, where these Appeal(s) shall come up for hearing on **4th March, 2021 at 02:00 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

(Dr. Alok Srivastava)
Member (Technical)

Ash/GC

Company Appeal (AT) (Insolvency) No. 293, 301, 574, 575, 611 & 764 of 2020